

HOME AFFAIRS be pleased to state :

(a) whether a new trend has been emerging in the country where rapists of tribal and Scheduled Caste women remain unapprehended and the graph of such crime keeps on increasing;

(b) whether Centre has issued any directive to States to curb this menace and if so, the details thereof; and

(c) which are the States which have not shown adequate initiative to curb the evil and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c). In the Union Home Minister's D. O. letter dated 10th March, 1980 in respect of Scheduled Castes and in his D. O. letter No. 12025/1/80-TD (Part) dated 8th December, 1980 in respect of Scheduled Tribes, the State Governments have been asked to promptly investigate the cases of crimes and also tighten the prosecution machinery. They have also been asked to set up special courts for ensuring quick trial and deterrent punishment. These guidelines are also in respect of cases of crimes, including rape of Scheduled Castes and Scheduled Tribes women. Moreover, in the Union Home Minister's guidelines, it has been suggested to the States that special arrangements be made for rape victims keeping in view the psychological trauma suffered by them. The State Governments have reported that they are taking necessary action on these lines.

Holding of meetings of National Integration Council

2910. **SHRI R. L. BHATIA** : Will the Minister of **HOME AFFAIRS** be pleased to state :

(a) whether it is proposed to hold in the near future a meeting of the

National Integration Council at the **Centre** to discuss many grave problems of communal and sectarian differences which have more dangerous reality and potential because of their link to suggestions of separatism and secession;

(b) if so, when;

(c) whether Government are aware that Punjab is the first State in the country to set up a **National Integration Council** of its own; and

(d) whether other States will also be advised to set up such Councils to follow up the concept which led to the establishment of the **National Integration Committee** in Delhi under the sponsorship of late **Shri Jawahar Lal Nehru** ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b). The **National Integration Council** last met on 12th November, 1980 and no date has yet been fixed for holding the next meeting of the Council.

(c) and (d). In pursuance of the suggestions made at the meeting of the **Committee on Communal and Caste Harmony** of the **NIC** held on 24-4-81 at New Delhi, the Union Home Minister wrote to all State Govts./Union Territories in December, 1981 that **National Integration Committees** may be set up at the State level under the Chairmanship of the Chief Ministers. Several State Governments including the Government of Punjab have since set up State level **National Integration Committees**.

Outdated Component Packs for Colour T.V.

2911. **SHRI K. RAMAMURTHY** : Will the **PRIME MINISTER** be pleased to state :

(a) whether it is a fact that the colour T.V. producers have been

given the choice of turret type VHF tuner component packs from South Korea and ITT (European) pack with electronic tuner ;

(b) whether the South Korean components are outdated by five years ; and

(c) if so, the reasons for choosing the outdated component packs for colour T.V. ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO) : (a) The colour TV producers have been given the choice of turret type VHF tuner and component packs from South Korea and ITT (European) pack with electronic tuner.

(b) No, Sir.

(c) Does not arise.

Allotment of Scooters by Maharashtra Scooters on priority basis

2912. SHRI HARIKESH BAHADUR : Will the Minister of INDUSTRY be pleased to state :

(a) whether scooters are being allotted by Board of Directors of M/s. Maharashtra Scooters on priority basis apart from the open market booking ;

(b) if so, the number of persons who were allotted priority letters from 1976 to May, 1982 ; and

(c) how many priority letters have been issued to employees and shareholders category-wise during 1978 to date ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) The company has reported that Priya

scooters are now allotted by Management of Maharashtra Scooters Ltd. on priority basis in special circumstances in accordance with their corporate policies.

(b) It is reported that 126 Priya scooters have so far been allotted by the Management since inception.

(c) 31 scooters were allotted to the employees on priority. Initially, 12,000 share holders were allotted scooters on priority by draw of lots.

Live Hand-Grenade found in Tihar Jail

2913. DR. A. U. AZMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a live hand-grenade was found in Central Tihar Jail on 10 July, 1982 outside the "better" class cell where life convicts are lodged ; and

(b) if so, full facts of the case and the results of the investigations carried out in the matter together with steps taken to improve the worsening situation in the Jail ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b). The Delhi Administration have reported that a hand-grenade was found lying near Ward No. 14 where B-Class prisoners are housed during the course of special search of the Ward on 10th July, 1982. The police, experts from Central Forensic Science Laboratory and the Army Bomb Disposal Squad were immediately summoned to the spot. A case under Section 4 of the Explosive Substances Act and Section 2 of the Punjab Security of State Act, 1953 and 436/511 I.P.C. was registered. The case is still under investigation by the police and all